

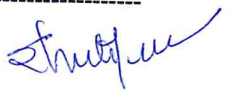
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.46/BB/ 2017	-	Await report from OL & ROC	230/232	Mantri Developers Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SHRUTI JERE 9900053088	ADVOCATE FOR PETITIONER COMPANIES	
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2.	P. Lakshmi vs. - ROC - Bengal		
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2.)	Narasimha Kumar vs. - ROC - Bengal		
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ORDER

Counsel for Petitioner is present. Matter is taken up today for compliance. Today Counsel has filed memo that notice also served on IT Dept. She is directed to service notice on RERA. Registry to prepare notice; Counsel to collect notice and serve on RERA and file proof of service. List it on 06.03.2018.


Member (T)


Member (J)